NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. RAO

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i) A Sella Wisalahrh Caunsel fan Pekikianen A. Sella Un., (Fan Animah Misanan)

ORDER

Counsel for petitioner present and stated the senior counsel could not attend before the Adjudicating Authority to make his submissions. Time extended at her request. Put up on 06.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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